GOVERNMENT OF INDIA FOOD PROCESSING INDUSTRIES LOK SABHA

UNSTARRED QUESTION NO:4497 ANSWERED ON:22.04.2010 FOOD PROCESSING UNITS IN WEST BENGAL AND NER Roy Shri Nripendra Nath;Tirkey Shri Manohar

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the number of food processing units functioning in West Bengal and the Northern Eastern States, State-wise as on date;

(b) the financial assistance given to these units for development and generation of employment in those States during the last three years for setting up of food processing units;

(c) the number of proposals received and cleared during the above period; and

(d) the time by which remaining proposals are likely to be cleared?

Answer

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAI)

(a): Food Processing Industries are set up both in organized and unorganized sectors and as such data on the number of food processing units in the country including West Bengal and North Eastern States is not centrally maintained by the Ministry. However, as per competitiveness report on "Enhancing Competitiveness of Indian Manufacturing Competitiveness Council, Government of India, the total number of registered food processing units in West Bengal and North Eastern States are as under:

Sl.	No.	Name	of	the	States		Number	of	registered	Food	
	Processing Units										

1.	West Bengal	1,147
2.	Assam	897
З.	Tripura	50
4.	Nagaland	16
5.	Meghalaya	13
6.	Manipur	12

(b)& (c): The Ministry of Food Processing Industries extends financial assistance in the form of grant-in-aid to implementing agencies/entrepreneurs @ 25% of the cost of Plant & machinery and Technical Civil Works subject to a maximum of Rs. 50 lakhs in general areas and 33.33% subject to a maximum of Rs. 75 lakhs in difficult areas under the Scheme of Setting up/Modernization/ Expansion of food processing industries. The details of the financial assistance extended under the Scheme to the units in West Bengal and North East States during last three year are as under:-

(Rs. in lakh) of 2007- 08 2008- 09 Name 2009-10 the State Appro- Finan- Appro- Finan- Appro- Finanved cial ved cial ved cial Assis- Assis- Assistance tance tance West 9 229.96 Bengal Arunachal 0 0 1 17.67 0 0 Pradesh 176.79 8 2 61.81 17 81.83 Assam Manipur 2 Meghalaya 1 29.57 2 Mizoram 0 0 0 0 1 11.00 Nagaland 0 0 4 178.205 0 0 Sikkim 0 0 0 0 0 0 Tripura 1 26.12 1 13.86 0 0 Total 6 195.12 28 591.605 26 496.81 2 45.51 6 126.74 159.57 2 47.28

Earlier all the applications for such grants were received by the Ministry through the State Nodal Agencies. These applications were then Centrally processed and grants disbursed directly by the Ministry. From 2007-08, the receipt of applications, their appraisal, calculation of grant eligibility as well as disbursement of funds has been completely decentralized. Under the new procedure, an entrepreneur/applicant can file application with the neighborhood Bank branch/ Financial Intuition (FI). The Bank/ FI would then appraise the application and calculate the eligible grant amount as per the detailed guideline given to them by the Ministry. The Banks/ Fls appraisal report and its recommendation for the release of grant is transmitted to the Ministry through e-portal established for this purpose. After the recommendation is received from the Bank/ FI, the Ministry sanctions the grant and transfer the funds through the e-portal depending upon the availability of the funds. State- wise number of proposals received and cleared during the above period is given below:-

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Name of the State No. of No. of No. of
         proposals proposals proposals
          received cleared pending

West Bengal
55
9
4

Arunachal Pradesh
1
1

Assam
52
27
25

Manipur
11
11
0

Meghalaya
7
5
2

Mizoram
1
0
0

Nagaland
6
4
2

Sikkim
0
0
0

Tripura
4
2
2

Total
139
60
7

                                                                                                                       46
                                                                                                                                                    2
                                                                                                                   25
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(d): The proposals received from the West Bengal and North Eastern States will be considered during current year upto the extent of Budget Estimate allocation.